

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-645/ND/2022

IA/02/2024, IA/6631/2023, IA/6634/2023

IN THE MATTER OF:

Mr. Kishore Bora

...PETITIONER

Vs

**M/s. Naman Broadcastings and
Telecommunications Pvt. Ltd.**

...RESPONDENT

Section

U/s 7 of IBC, 2016

**Order delivered on 03.05.2024
Hybrid Hearing (PHYSICAL & VC)**

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

:Mr. Hitesh Sachar Adv.

ORDER

IA/02/2024

Heard Ld. Counsel for the Resolution Professional in part. For continuation of the arguments, list the matter on **28.05.2024**.

IA/6631/2023 & IA/6634/2023

List the matter on **28.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)